### **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN AFFAIRS

### **LOK SABHA**

# **UNSTARRED QUESTION No. 1720**

## **TO BE ANSWERED ON NOVEMBER 28, 2019**

### CITIES OF AP UNDER AMRUT SCHEME

### NO. 1720. SHRI MARGANI BHARAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of cities identified under AMRUT Scheme in the State of Andhra Pradesh, district-wise;
- (b) whether the Government of Andhra Pradesh requested the Union Government recently for allocating additional funds to it under AMRUT Scheme;
- (c) whether the Government of Andhra Pradesh has also requested to extend AMRUT Scheme to all municipalities which have less than 1 lakh population so as to provide basic facilities in such municipalities; and
- (d) if so, the action taken by the Union Government on the said issue?

### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25<sup>th</sup> June, 2015 in 500 selected cities

with focus on providing basic infrastructure in water supply, sewerage & septage management, storm water drainage, green spaces & parks, and non-motorized urban transport sectors. 33 cities of Andhra Pradesh have been selected under AMRUT. List of cities is placed at ANNEXURE-I.

- (b)&(c)Yes, Sir. Government of Andhra Pradesh had requested, vide communication dated 14.5.2018, to also provide the cost of additional projects worth Rs.872.74 crore over and above the approved committed Central Assistance of Rs.1,056.62 crore. Government of Andhra Pradesh had also requested to cover all Urban Local Bodies (ULBs) of the State under AMRUT.
- (d) Under AMRUT, Central Share have been allocated to the States/ Union Territories (UTs) based on the equitable formula giving equal weightage to the urban population of the State/ UT (as per 2011 census) and the number of statutory towns in State/UT. The States/UTs, which have taken projects in excess of approved plan size under AMRUT have to bear the additional cost themselves. Moreover, Mission does not have any untied funds available for providing additional grant to States/UTs. Government of Andhra Pradesh, therefore, was requested to consider funding of the projects beyond plan size through its own resources.

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ANNEXURE-I REFERRED TO IN PART (a) OF THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1720 FOR 28.11.2019 REGARDING "CITIES OF AP UNDER AMRUT SCHEME":

# **CITES OF ANDHRA PRADESH SELECTED UNDER AMRUT**

SI. No.	Name of the Cities
1.	Adoni
2.	Eluru
3.	Kadapa
4.	Narasaraopet
5.	Tadepalligudem
6.	Anantapur
7.	Gudivada
8.	Kakinada
9.	Nellore
10.	Tadpatri
11.	Bhimavaram
12.	Guntakal
13.	Kurnool
14.	Ongole
15.	Tenali
16.	Chilakaluripet
17.	Guntur
18.	Machilip-atnam
19.	Proddatur
20.	Tirupati
21.	Chittoor
22.	GVMC
23.	Madanapalle
24.	Rajahmundry
25.	Vijayawada
26.	Dharma-varam
27.	Hindupur
28.	Nandyal
29.	Srikakulam
30.	Vizianagaram
31.	Amravati
32.	Srikalahasti
33.	Kavali